

Date of Order: 07.04.2026

PUBLICATION NOTICE

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-8

(Appellate Civil Jurisdiction)

ARB No. 624 of 2024 (O&M)

POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND
RESEARCH AND ORS. ... Petitioner

v/s

M/S SANYOG ENTERPRISES PVT LTD AND ANR. ... Respondent

Notice to:

**Respondent 1:- M/S SANYOG ENTERPRISES PVT. LTD., B-1,
YADAV PARK, ROHTAK ROAD, NANGLOI, NEW DELHI- 110041.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Hon'ble Court on **05.05.2026 (Actual)** personally or through someone authorized by Law to Act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 21st April 2026.


21/4/26
Superintendent (Civil Revision Branch)

Scanning Clerk